

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)


PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) No. 117/2021 in CP (IB) No. 193/7/HDB/2019
NAME OF THE COMPANY	RBD Hyd Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Saurabh Purwar & 27 others
NAME OF THE RESPONDENT(S)	RBD Hyd Infrastructure Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Sushanth Reddy	Advocate	9912041151	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

To enable the parties to arrive at a compromise the matter is adjourned to 10.04.2021.


MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)